

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BANGALORE

CONTEMPT PETITION NO.170/00070/2017
IN
O.A. NO.170/01016/2016

DATED THIS THE 2ND DAY OF NOVEMBER, 2017

HON'BLE DR. K.B. SURESH, MEMBER(J)

N. Mukundappa,
S/o Late G. Narayanappa,
Aged about 44 years,
Residing at No.139, Building No.1,
KHB Apartments,
Kengeri Satellite Town,
Bangalore-560 060. ...Petitioner

(By Advocate Shri B.S. Venkatesh Kumar)

V/s.

1. Shri Devendra Chaudhry
Secretary to Government,
Ministry of Agriculture,
Krishi Bhavan,
New Delhi – 110 001.

2. Shri Kishore.B,
The Joint Secretary,
Ministry of Agriculture,
Department of Animal Husbandry,
Dairying & Fisheries,
Krishi Bhavan,
New Delhi-110 001.

3. Shri N. Venkatesh Prasad,
The Director,
Central Institute of Coastal
Engineering for Fishery,
Department of Animal Husbandry,
Dairying & Fisheries,
Opp. ISRO Quarters,
Jalahalli, Bangalore-560 013.

...Respondents

(By Shri M. V. Rao, Senior Panel Counsel)

O R D E R (ORAL)

The order dated 25.07.2017 in OA.No.1016/2014 seems to be complied with. Learned counsel for the petitioner seeks to withdraw the Contempt Petition. Allowed.

2. Contempt Petition is dismissed. Notice discharged. No order as to costs.

(P. K. PRADHAN)
MEMBER(A)

(DR. K.B. SURESH)
MEMBER(J)

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Annexure referred to by the petitioner in CP.No.70/2017.

Annexure C-1: Copy of order dated 25.7.2017 in OA.No.170/01016/2016.

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